



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 8899 of 2025 issued against SPECTRUM TECHNOPROJECTS PVT. LTD. in the matter of dealing in Illiquid Stocks Options at BSE.

Recovery Certificate No. 8899 of 2025 dated **September 15, 2025** was drawn against **SPECTRUM TECHNOPROJECTS PVT. LTD.** [Defaulter] **PAN: AAOC57016F** for a sum of **Rs. 5,21,000/-** (*Rupees Five Lakh & Twenty-One Thousand Only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. **Order/AK/GN/2025-26/31494** dated **June 26, 2025** in the matter of dealing in Illiquid Stocks Options at BSE.

In view of remittance of an amount **Rs. 5,71,000/-** (*Rupees Five Lakh Seventy-One Thousand only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income Tax Act, 1961.

27.08.2026



-Signed

**Recovery Officer
New Delhi**

राजन कुमार/Rajan Kumar
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi